


**On the basis of OM No- D1-3/27275/2020 Dated 15-05-2020 of Honorable high court of Kerala**

**Separate cause-list for 13-07-2020**

	Civil cases	
01	AS-6/16	P.V. Zainudheen, C.K. Ratnakumar
02	EA-78/20 EP-29/20	K.M.Pradeepnath, C.P.Ravindran
03	OS-17/14	C.K.Rathnakaran, V.R.Nazar
04	CMA-21/19	M.K.Ranjith, N.Premarajan
05	FDIA 1354/1995	K.Sankaranarayanan, M.P. Govindan Nambiar, V.Balan
06	OS-65/17	V.P.Thankachan
07	OS-77/17	M.Jayakrishnan, V.K.Anil Kumar
08	EP-111/12	R.Surendran, K.C.Raghunath
	<b>Sessions Case</b>	
01	SC-11/11	Addl.P.P, VinodKumarChambalon, V.P.RanjithKumar, K.AjithKumar, N.R.Shanavas
02	SC-511/14	Addl.P.P, Ratnakaran. V
03	SC-724/15	Addl.P.P, K. Rajesh Khanna



  
Principal Sub Judge/ Principal Asst Sessions Judge

- 1) The Secretary, Bar Association, Thalassery
- 2) The Govt. pleader, Thalassery.
- 3) The notice board
- 4) The File

**On the basics of OM No- D1-3/27275/2020 Dated 15-05-2020 of Honorable high court of Kerala**

**Separate cause-list for 14-07-2020**

Civil cases		
01	OS-49/13	Rajan Parochalil, Ajith Kumar .T
02	OS-53/16(Listed)	C.Prakasan, P.P.Mubashirali, Archana Mithran
03	OS-97/15	Divakaran Kandoth, C.P.Ravindran
04	OS-21/16	Vinod Kumar Chambalon, C.Mohanan
05	FDIA 3109/03 OS-27/2000	K.K.Balaram, Rajesh.V.Nair
06	AS-9/16	K.Sankaranarayanan, Muhammed Shabeer, K.K.Prasad
07	AS 29/16	C.K.Ramachandran, R.Satheesh Babu,Benny Vargheese
08	OS-39/16	V.M.Shareesh Kumar, K.Viswan
Sessions Case		
01	SC-393/14	Addl.P.P, Rajesh Khanna
02	SC-342/12	Addl.P.P, C.Noushad
03	SC-327/15	Addl.P.P, C.K.Ambikasuthan
04	SC-814/15	Addl.P.P, K.K.Chithran
05	SC-794/15	Addl.P.P, K.R.Satheesan



  
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**Separate cause-list for 15-07-2020**

<b>Civil cases</b>		
01	OS-59/19	R.Surendran, Chandra Mohan.M, K.Rajeshan
02	OS-181/13	M.V.Rajendran, John Joseph, P.K.Mohanan Nambiar
03	FDIA-2751/15 OS-271/12	P.K.Mohanan Nambiar, K.C.Reghunath
04	EP-61/20	K.P.Hareendran, T.K.Gangadharan
05	FDIA-1131/09	K.Sankaranarayanan
06	OS-83/15(Listed)	C.P.Ravindran, Rajesh V Nair, Sudha E.P, Shabeena K.V
<b>Sessions Case</b>		
01	SC-503/14	Addl.P.P,Muhammed Shabeer K.C
02	SC-800/14	Addl.P.P,N.R.Shanavas
03	SC-32/15	Addl.P.P,G.P.Gopalakrishnan
04	SC-149/17	Addl.P.P,Jayaprakasan R
05	SC-629/19	Addl.P.P, Lismariya



  
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**Separate cause-list for 16-07-2020**

<b>Civil cases</b>		
01	OS-55/17	Jayakrishnan, Thanseer.P.P, Bindu.G, Prasad
02	OS-87/15	K.Rathnakumar, RameshBabu.C.P, John Joseph, K. Viswan
03	FDIA-1938/09	P.K.Mohanan Nambiar, Prasad.k.k
04	OS-7/16	K.Ranjith,T.V.Babusathyanath, M.K.AnilKumar
05	AS-40/15	K.Shaju, Rajesh Khanna
06	AS-57/16	K.V.Pavithran, M.Mukundan, Suresh Babu
<b>Sessions Case</b>		
01	SC-323/17	Addl.P.P, Pradeep.K.A
02	SC-233/15	Addl.P.P, Vinod Kumar Chambalon
03	SC-732/15	Addl.P.P, Surendran Karatt



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**Separate cause-list for 17-07-2020**

Civil cases		
01	FDIA-1977/18 OS-35/17	Ansar.K, U.Geetha,T.V.Priyesh Kumar
02	OS-71/16	Abhilash Mathur, C.Prakasan
03	FDIA-255/16 OS-105/13	K.Ranjith, SathyanCheruveri, A.P.Ashokan, John Joseph
04	OS-73/16	T.Ramesh Babu, O.G.Premarajan
Sessions Case		
01	SC-661/11	Addl.P.P, T.Sunil Kumar
02	SC-236/17	Addl.P.P, K.Babylathika
03	SC-652/16	Addl.P.P, K.Viswan
04	SC-407/15	Addl.P.P, Rathnakaran.V
05	SC-255/17	Addl.P.P, O.C.Prakasan
06	SC-252/17	Addl.P.P, P.Premarajan
07	SC-238/17	Addl.P.P, T.Sunil Kumar



  
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